

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 211
508/2016

IN THE MATTER OF:

M/s. Legend Distilleries Pvt. Ltd.

... Applicant/Petitioner

Under Section: 391-394

Order delivered on 14.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 09.05.2023.



COURT OFFICER